5,6

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 183 of 2017 with C.P. No. 68/241-246/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Shailesh P Gonawala & Ors.

V/s.

Shree Saisang Associates Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-246 r/w 213, 447, 448 of the

Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

3 MIRREM R. DAVE

PCS

Respondants.

2.

ORDER

None present for Original Petitioner. Learned PCS Mr. Dhiren Dave present for Respondents no. 2 and 4. None present for Original Respondent no. 3.

Written arguments filed by both sides.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.